

O.A. No. 194 of 2011

Abhiram Das.....Applicant

Vs

Union of India & Ors.....Respondents

Order dated: 25.10.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&

Hon'ble Shri A. K. Patnaik, Member(Judl.)

It is seen from the record that on 13.10.2011 since neither the applicant nor his counsel had appeared, the matter was posted to 17.10.2011. Again on 17.10.2011, none appeared for the applicant. Today also, when the matter is called, nobody for the applicant is present.

Sri S.B.Jena, Ld. Counsel appearing for the private Respondent Nos. 8 and 9 submits that the applicant has already been promoted to post of Conservator of Forests and possibly that is the reason as to why the applicant is remaining absent.

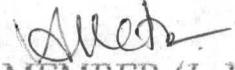
Mr. U.B.Mohapatra, Ld. Sr. Standing Counsel appearing for the Union of India is present.

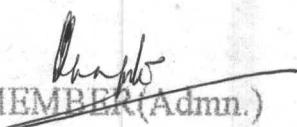
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Mr. G.C.Nayak, Ld. Govt. Advocate for the State of Orissa has not been able to throw any light in the matter of promotion apart from what has been mentioned in the counter.

In any case, since nobody is appearing for the applicant and the applicant himself is absent, we dismiss this O.A. for default as it appears that the applicant is no longer interested to prosecute this case.


MEMBER (Judl.)


MEMBER (Admn.)

RK